

**GOVERNMENT OF INDIA  
MINISTRY OF SCIENCE AND TECHNOLOGY  
DEPARTMENT OF SCIENCE AND TECHNOLOGY  
LOK SABHA  
UNSTARRED QUESTION No.635  
TO BE ANSWERED ON 27/04/2016**

**FUNDS UNDER TDP**

**635. SHRI ASADUDDIN OWAISI:**

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान और प्रौद्योगिकी मंत्री be pleased to state:

- (a) the funds allocated, sanctioned and utilised under Technology Development Programme (TDP) including facilitating centers/cells during the last three years and the current year, year-wise and head-wise;
- (b) whether keeping in view the competition in patents from different countries, the Government proposes to allocate more funds to patents facilitating cells; and
- (c) if so, the details thereof and further steps taken/being taken by the Government to allocate more funds to such cells?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY  
AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES  
(SHRI Y. S. CHOWDARY)**

विज्ञान और प्रौद्योगिकी मंत्रालय में राज्य मंत्री और पृथ्वी विज्ञान मंत्रालय में राज्य मंत्री

(श्री वाई. एस. चौधरी)

(a) The funds allocated, sanctioned and utilized under Technology Development Programme (TDP) during the last three years and Current year are given below:

Budget Heads		2013-14	2014-15	2015-16	2016-17
<b>Funds allocated (Rs. In Crores)</b>					
1.	Office Expenses	-	0.08	0.20	0.20
2.	Grant-in-Aid general	51.50	60.46	88.16	119.76
3.	Contributions	0.16	0.18	0.20	0.20
4.	Grant for creation of Capital Assets	56.34	58.88	61.60	79.84
5.	NECTAR	-	11.67	2.00	-
	<b>TOTAL</b>	<b>108.00</b>	<b>131.27</b>	<b>152.16</b>	<b>200.00</b>

<b>Funds sanctioned/utilized (Rs. In Crores)</b>					
<b>1.</b>	<b>Office Expenses</b>	<b>-</b>	<b>0.07</b>	<b>0.09</b>	
<b>2.</b>	<b>Grant-in-Aid general</b>	<b>50.87</b>	<b>60.30</b>	<b>75.77</b>	
<b>3.</b>	<b>Contributions</b>	<b>0.12</b>	<b>0.13</b>	<b>0.12</b>	
<b>4.</b>	<b>Grant for creation of Capital Assets</b>	<b>55.35</b>	<b>58.43</b>	<b>52.02</b>	
<b>5.</b>	<b>NECTAR</b>	<b>-</b>	<b>11.67</b>	<b>2.00</b>	
	<b>TOTAL</b>	<b>106.34</b>	<b>130.59</b>	<b>130.00</b>	

The funds allocated, sanctioned and utilized under Patent Facilitation Programme (PFC) during the last three years and Current year are given below:

	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
<b>Funds allocated (Rs. In Crores)</b>	<b>2.50</b>	<b>2.50</b>	<b>3.50</b>	<b>Funds are not yet allocated</b>
<b>Funds sanctioned/utilized (Rs. In Crores)</b>	<b>2.16</b>	<b>1.62</b>	<b>3.40</b>	

(b) Department of Science and Technology (DST) has been implementing Patent Facilitation Programme through Patent Facilitation Cell (PFC) established in 1995 at Technology Information Forecasting and Assessment Council (TIFAC), an autonomous institute of DST. In addition, 26 Patent Information Centers (PICs) have been established in various states for creating awareness and extending assistance on protecting Intellectual Property Rights (IPR) including patent, copyright, geographical indication etc. for academic sector. These PICs are also creating Intellectual Property Cells in Universities (IPCU) in their respective states. As of now, 71 IPCU's have been created in different universities of the states. Government has not proposed to allocate more funds to Patent Facilitation Cell.

(c) Does not arise.

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